

(2)

Open Court.

Central Administrative Tribunal,  
Allahabad Bench, Allahabad.

Dated: Allahabad, This The 12th Day of September, 2000

Coram: Hon'ble Mr. Justice R.R.K. Trivedi, V.C.  
Hon'ble Mr. S. Dayal, A.M.

Original Application No. 995 of 2000.

Kumari Manju Sharma  
D/O Sri G.P. Sharma,  
7-A S.P. Marg, Albert Road,  
Civil Lines,  
Allahabad.

... Applicant.

Counsel for the applicant: Sri S.S. Sharma, Adv.

Versus

1. Union of India owning and representing 'Northern Railway' notice to be served to the General Manager, Northern Railway, Head Quarter Office, Baroda House, New Delhi.
2. The Divisional Railway Manager, Northern Railway, D.R.M. Office, Allahabad.
3. The Chief Medical Superintendent, Northern Railway, Hospital, Allahabad.
4. The Divisional Superintending Engineer, (Co-ordination), Northern Railway, Allahabad.
5. Smt. Mamta Srivastava Charman, Engineering Branch, Office of the Divisional Railway Manager, Allahabad.

... Respondents.

*✓* *Shri S.S. Sharma*

Order (Open Court)

(By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.)

Heard Sri S.S. Sharma for the applicant.

It appears that the applicant was appointed <sup>as health attendant</sup> against the Scout and Guide quota. However, she was discharging the duties <sup>in</sup> ~~of~~ Scout and Guide Cell from 30.10.92. Now she is being asked to discharge her duties as Health Attendant ~~for~~ which she was appointed. The grievance is against this transfer.

2. After hearing counsel for the applicant at length we do not find any good ground for interference by this Tribunal. However, applicant is given liberty to make an application before the competent authority against the order of transfer. Application if so filed shall be considered and decided within two weeks from the date a copy of this order is filed by the applicant. It shall also be open to the applicant to make application for staying her transfer during this period which shall also be considered and decided by the same authority.

3. With the above direction the application is disposed of at admission stage. There shall be no order as to costs.

  
Member (A.)

  
Vice Chairman

Nafees.